NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 30(ND)2016 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2016

NAME OF THE COMPANY: M/s. Bhanvi Buildtech Pvt. Ltd. & Ors. V/s. M/s. JSS Buildcon Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

1. RAYJITH MARK ADVOCATE RESPONDENT NO. 2,3,425

ORDER

Ld. Counsel for the respondent submits that on account of the demise of a colleague, the senior counsel representing the respondents is unable to appear today. The opposite counsel has been duly informed.

2. In view of the request for adjournment made by the respondent, renotify this case on 22.08.2016.

(Ina Malhotra) Member Iudicial

(R.Varadharajan) Member Judicial

Contd/-....

At this stage, Mr. Pawan Sharma has appeared on behalf of the petitioner. He confirms the above submission and has stated that he would be filing his rejoinder during the course of the day, copy of which has already been given to the ld. Counsel for the respondent.

13

劃